

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

IA 999/2021 in C.P. (IB)/1385(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **ERICSSON INDIA PRIVATE LIMITED V/S**
RELIANCE INFRATEL LIMITED

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 999/2021 in C.P. (IB)/1385(MB)2017

- 1) Ms. Sneha Phene, Ld. Counsel for the Applicant, Ms. Kriti Kalyani, Ld. Counsel for the Respondent No. 1 and Mr. Madhav Kanoria, Ld. Counsel for the Respondent No. 3 are present.
- 2) Counsel for the Applicant seeks further time to proceed further in the matter as she is in some person difficulty. Time is allowed. Stand over to 25.07.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare